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## Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta Tatha Pension (Sanshodhan) Adhiniyam, 2011

#### 12 of 2011

[06 May 2011]

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# Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta Tatha Pension (Sanshodhan) Adhiniyam, 2011

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An Act further to amend the Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta Tatha Pension Adhiniyam, 1972. Be it enacted by the Chhattisgarh Legislature in the Sixty-second Year of the Republic of India, as follows:-- \* Published in the Chhattisgarh Rajpatra (Asadharan) dated 6-5-2011 Page 332(1).

#### 1. Short Title And Commencement :-

- (1) This Act may be called the Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta Tatha Pension (Sanshodhan) Adhiniyam, 2011.
- (2) It shall come into force from the date of its publication in the Official Gazette.

#### 2. Amendment Of Section 6-A:

In sub-section (1) of Section 6-A of the Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta Tatha Pension Adhiniyam, 1972 (No. 7 of 1973), (hereinafter referred to as the Principal Act) for the words "Ten Thousand" the words "Sixteen Thousand" shall be substituted.

### 3. Amendment Of Section 6-B:-

In Section 6-B of the Principal Act, for the words "Five Thousand" the words "Eight Thousand" shall be substituted.

### 4. Amendment Of Section 6-C:

In Section 6-C of the Principal Act, for the words "One Thousand Five Hundred" the words "Two Thousand Five Hundred" shall be substituted.